

DIVISION BENCH
COURT - II

S-17

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/100(KB)2019
IA(I.B.C)/1413(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	LOMAT INTERNATIONAL NV VS WEARIT GLOBAL LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Pranay Agarwal, Adv.] For Resolution Professional
Ms. Sweta Majumdar, Adv.

ORDER

1. Ld. Counsels for Resolution Professional present.

2. **IA(I.B.C)/1413(KB)2024:**

- a) This application has been filed by the Resolution Professional to place on record the 13th Progress Report which is placed at pages 16 to 30. This application is supported by an affidavit which is placed at pages 13 to 15. The 13th Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**